GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:6567 ANSWERED ON:08.05.2003 **INCREASEMENT IN TARIFF OF POWER** PARSURAM MAJHI

Will the Minister of POWER be pleased to state:

(a) the States who have increased power tariff during 2002-2003;

(b) the reasons advanced by them for the increase in the power tariff;

(c) whether his Ministry propose to issue guidelines to the States to have an uniform power tariff; and

(d) if so, the steps taken in that regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) & (b): In fifteen States and two Union Territories power tariffs have been revised/increased during the year 2002-03. The names of the States/UTs are given in the Annexure. Tariff revisions are necessitated by increase in the cost of supply.

(c) : No, Sir.

(d) : In view of (c) above does not arise.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO. 6567 TO BE ANSWEF LOK SABHA ON 8.5.2003.

SL.NO. NAME OF THE STATE/UT

- 1. Andhra Pradesh
- 2. Assam
- 3. Goa
- 4. Guiarat
- 5. Jammu & Kashmir
- 6. Karnataka
- 7 Kerala
- 8. Madhya Pradesh
- 9. Manipur
- 10. Mizoram 11. Orissa

- Punjab
 Tamil Nadu
 Uttar Pradesh
- 15. West Bengal
- 16. Pondicherry 17. Daman & Diu